

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3604
TO BE ANSWERED ON 23.03.2017

STATUS OF PMGSY IN MADHYA PRADESH

3604. SHRI ANOOP MISHRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government periodically reviews the construction work of roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Madhya Pradesh and if so, the details thereof along with the findings of such review undertaken by the Government so far; and
- (b) whether several proposals received from the Government of Madhya Pradesh for construction of roads under PMGSY are pending for approval and if so, the details of the proposals received during the last two years and the current year and the reasons for pendency of these proposals along with the time by which sanction for the above mentioned road proposals is likely to be granted?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per the Programme guidelines, Implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) is done by the State Governments. PMGSY Programme is regularly monitored by way of obtaining monthly, quarterly, half-yearly and yearly progress reports from the States. Issues of implementation & progress are also reviewed during Regional Review Meetings (RRM), Pre-empowered Committee and Empowered Committee Meetings with the States. The progress of PMGSY in Madhya Pradesh has also been reviewed by the Ministry in the Regional Review Meetings (RRM) and Empowered Committee (EC) meeting recently held with State Government.

(b): The State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry after following due procedures as per the programme guidelines for consideration/approval of projects under PMGSY. The project proposals are scrutinized at the level of National Rural Roads Development Agency (NRRDA), Government of India to ensure that the proposals have been made keeping in view the programme guidelines and that they have been duly vetted by the State Technical Agencies (STAs). The proposals of the State are then put up before the Inter Ministerial Empowered Committee, chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. All proposals meeting the requirements laid down in the Programme Guidelines are approved by the Government of India. During 2015-16 and 2016-17 proposals for 2812 numbers of roads and bridges of 29,463.79 km length has been received from Madhya Pradesh and sanctioned by the Ministry.
